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ITEM NO.45 REGISTRAR COURT.2 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).17272/2012

DAKSCHINANCHAL VIDYUT VITRAN NIGAM LTD. Petitioner(s)

VERSUS

VIDUT LOKPAL U.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 22/11/2012 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No.1.
List the matter on 17.01.2013.

		(Sunil Thomas)
		Registrar

SB